NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. IA 2936/2021 in C.P.(IB)/1686(MB)/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022

NAME OF THE PARTIES: **Manoj Kumar Agarawal**
V/s
The Rubber Products Ltd.

APPEARANCE :

IA 2936/2021
FOR THE APPLICANT **:** Adv. Gayatri Mohite

Section: 33(1) u/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **01.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

23.09.2022
ANKIT